

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 105  
(IB)-2032/ND/2019**

**Under Section: 9 of IBC.**

**In the matter of:**

Chowdhry Rubber & Chemical Pvt. Ltd.	...	<b>Applicant</b>
Vs		
Nikhil Footwear Pvt. Ltd.	...	<b>Respondent</b>

**Order delivered on 17.02.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant :  
For the Respondent : Mr. Mukund Rawat, Adv.

**ORDER**

The learned counsel for the applicant seeks and is granted, as last chance to complete the settlement process. No further adjournment will be granted. List on 16.03.2020.

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Md Saddam